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(PART-I, SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO.130 (RE-2008) /2004-2009
NEW DELHI, DATED THE 13th January, 2009.

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-2009 and Paragraph 1.1 of the Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following additions/amendments in the Schedule of DEPB Rates (as amended from time to time) with immediate effect:

1. Existing DEPB entries of Product Group Engineering Products (Product Code: 61) stand amended as follows:-

DEPB Sl. No.	Description	DEPB rate	Value cap
347	Silico Manganese (Si Mn) / Ferro-Silico-Manganese	4	Rs.25/-Per Kg
409	Slitting Cutters made of Steel	4	---
572	Watch Dial made out of Nickel Silver / Brass Strip	10	Rs.128/-Per Dial

2. New DEPB rates for the following products shall be added after Sl. No. 1029 of the Product Group “ Chemical Products” (Product Code: 62):-

DEPB Sl. No.	Description	DEPB rate	Value cap
1030	Epichlorohydrine	2	---

3. Existing DEPB entries for the Product Group Plastics (Product Code-63) stand amended as follows:-

DEPB Sl. No.	Description	DEPB rate	Value cap
78	Polyester chips	8	Rs 58/- per Kg
131A	Poly Propylene (Homo-Polymer)	5	--
134	Poly Propylene Co-Polymer	5	--

This issues in public interest.

Sd/-
(R.S. GUJRAL)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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